

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE BENCH AT CHENNAI

OA No. 27 OF 2019

IN THE MATTER OF:

Kishore Kumar and Another ... Applicants

VERSUS

Union of India and others ... Respondents

[AFFIDAVIT REPORTING COMPLIANCE OF ORDER DATED
05-10-2020 SUBMITTED BY APPLICANTS]

PAPER-BOOK

(FOR INDEX, PLEASE SEE INSIDE)



ADVOCATE FOR THE APPLICANTS

KARUNAKAR MAHALIK

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN
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Chennai
Date: 09-10-2020


Advocate for the Applicants

KARUNAKAR MAHALIK

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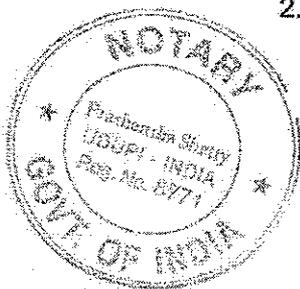
VERSUS

Union of India and others ... Respondents

AFFIDAVIT

I, Kishore Kumar S/o Sanjeev Mendon, aged about 42 years , ,
R/at No 9-215 Srikrishna Mudlagadde Udhyavar Pithrodi Udui
Karnataka 574118 do hereby solemnly affirm and state on oath
as under:-

1. I state that I am the Applicant no 1 in the above case, as such I am well conversant with the facts of the case and hence I am competent to swear to this affidavit. I am swearing on behalf of the Applicant who has instructed me to do so.
2. I state that in addition to serving the copies of Reply cum Statement of Objections filed to two reports submitted by committee formed by Hon`ble Tribunal, in above case prior to filing of the reply before this hon`ble tribunal, we have duly complied the order of this hon`ble tribunal dated 5-10-2020 by sending the same to the Counsel for parties (Whose addresses are available to us) and to parties whose counsel address are not unavailable us by Registered Letter Acknowledgement Due and also by email (to available email addresses) on 9-10-2020. The covering letter, postal receipts and proof for sending the same by email are duly produced for kind consideration of this hon`ble tribunal.
3. Hence this affidavit reporting the above.



Kishore

SIGNED BEFORE ME

Prashant
9/10/2020
NOTARY PUBLIC

NO. OF CORRECTIONS N:|

2

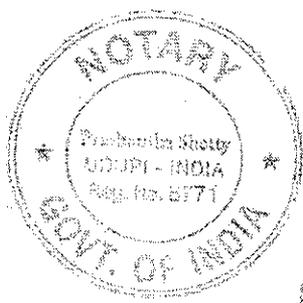
VERIFICATION:

Verified at Udupi on this the 9th day of October, 2020 that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief, no part of it is false and no material has been concealed there from.

Kishan

DEPONENT

Sworn to before me



Identified by me

[Signature]

Advocate

Place: /
Date: 9.10.2020

SIGNED BEFORE ME

[Signature] 9/10/2020
NOTARY PUBLIC

No. of corrections: Ni

NO. OF CORRECTIONS: Two only
Page No. I / 191
Serial No. 1124
9/10/2020

K N Praveen Kumar and Associates

ADVOCATES- HIGHCOURT

Vakil Chavadi, M/s New Law chambers,
No. 3, Srinikethana, 2nd cross, S. S. A. Road,
C N Halli, R T Nagar post, Bengaluru-5600032
Email: praveenkatte.adv@gmail.com
Cell: 9481807498/9972865254

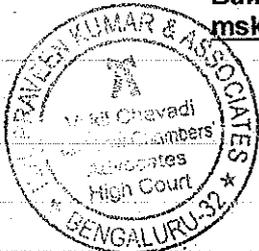
Dated: 09-10-2020

[By R.L.A.D And By e-mail]

[AS DIRECTED BY HON'BLE NATIONAL GREEN TRIBUNAL BY ORDER DATED
5-10-2020]

To,

1. Regional Senior Environment Officer
Mangaluru
No-10B, Baikampady Industriail Area
Mangaluru 575011
2. Assistant Commissioner
Office of Assistant Commissioner
Kundapura 576201
3. Regional Director[Environment]
KSCZMA
1st Floor,
C Block
Rajathadri
Manipal
Udupi 576104
4. Shri G Thirumurthy
Additional director
CPCB
Regional Directorate(S) Nisarga Bhavan
Thimmaiah Road
7th D Main
Shivanagar
Bengaluru-560079
5. Environment Officer
Karnataka State Pollution Control Board
Regional Office Udupi-576104
- (Committee Members)
6. Union of India
Ministry of Environment Forest and Climate Change
Indira Paryavaran Bhavan
Jorbagh Road
New Delhi 110003 (Respondent -1)
Secy.moef@govt.in
7. State of Karnataka
By Principal Secretary to Government, Forest Biology and Environment
Department, Bengaluru-560001 (Respondent -2)
Secyforest.fcc@karnataka.gov.in
8. Karnataka State Coastal Zone Management Authority
Member Secretary
MS Building
Dr Ambedkar Veedhi
Bangalore 560001
mkskczma@gmail.com (Respondent-3)



4

9. The Deputy Commissioner
Udupi 574118 (respondent -5)

10. Mr. MV V Ramana
Advocate
505 & 506,
5th Floor
Brigade Towers
135, Brigade Road
Bangalore 560025 (Counsel For Respondent 10)

11. M/s Yashaswi Fish Meal
And Oil Company
A Registered Partnership
Firm having its place
of business at
No-9-184B,
Post Pithrody
Udhyavara, Udupi Taluk
Udupi District
Udupi 574118 Respondent No 11

(email Id: yashfishmeal@yahoo.co.in)

✓ 12. Mr. T. K Bhaskar / Adithya Balaji [Counsel for Respondent 11]
Hsb Partners 9th floor Capital Towers
554/555 Anna Salai Teyyanampet
aditya@hsbpartners.com Chennai - 600016

13. Karnataka Pollution Control Board
Parisara Bhavana
49, 4th & 5th Floor
Church Street
Bengaluru 560001 (Respondent no-13)

14. Mr M R Gokul Krishnan (Counsel for R-13)

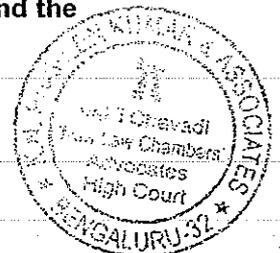
mrqk@krslegal.in

Sir,

Sub:

1. Original Application No 27 of 2019 (SZ)
2. Reply cum statement of Objections filed by Applicants to two Reports submitted by the committee in Appeal No 5 of 2020 pending on file of Hon`ble NGT (SZ)
3. Compliance of Order Passed in above appeal dated 5-10-2020

With reference to the above subject matter, and on behalf of Mr. Karunakar Mahalik Advocate, for Applicants in the above case, forwarding herewith paper book by Registered Post /e-mail containing the reply cum statement of Objections filed in above application to the reports filed by the committee and the contents of self explanatory.

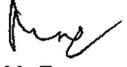


5

I am duly complying with order of the hon'ble National Green Tribunal in addition to serving of copies by e-mail to all the parties on 29-09-2020 i.e prior to filing of the above Reply.

In addition to the Registered post, today I am forwarding the copies of Reply in PDF Format once again by e mail to your available addresses. Please acknowledge.

Please acknowledge and kindly furnish copies as requested above.



K. N. Praveen Kumar

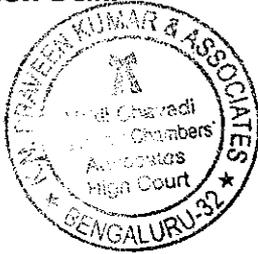
Advocate -High Court

[For] Karunakar Mahalik

No-327, New lawyers Chamber

Supreme Court of India

New Delhi



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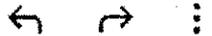
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Serving copies of reply cum statement of objections submitted by the Applicants to two reports submitted by the joint committee formed by the hon'ble National Green Tribunal in O.A 27 of 2019 (SZ) Add label



Praveen Kumar Katte N. Advocate 13:03



to secy.moef, secyforest.fcc, msksczma, yashfishmeal, ...

From Praveen Kumar Katte N. Advocate • praveenkatte.adv@gmail.com

To secy.moef@govt.in
secyforest.fcc@karnataka.gov.in
msksczma@gmail.com
yashfishmeal@yahoo.co.in
Aditya Balaji • aditya@hsbpartners.com
Gokul Krishnan M R • mrgk@krslegal.in

Date 9 Oct 2020, 13:03

See security details

Sir,

Acting on behalf of Advocate Sri Karunakar Mahalik, forwarding herewith the pdf files of the copies of reply submitted by the Applicants to two reports submitted by the joint committee as per the orders of the Hon'ble National Green Tribunal in OA 27 of 2019 and in compliance of court order dated 5.10.2020.

Kindly acknowledge the receipt.

- 8 -

This forwarding is being made in addition to RLAD sent to the counsel for parties whose address are available to undersigned and to parties directly whose advocates address are not available.

Please also note that pdf files are already sent earlier to all parties on record prior to filing of the above IAs on 29.09.2020.

I reque

Thanking you sir
Yours faithfully

K N Praveen Kumar
Advocate High court
For Karunakar Mahalik
Advocate

praveenkatte.adv@gmail.com
9972865254